NATIONAL COMPANY LAW TRIBUNAL SPECIAL BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/303/ (IB)/2017

NAME OF THE PETITIONER(S)

: BHANDARI BROTHERS

NAME OF THE RESPONDENT(S)

: UNITED INDIA INSURANCE CO LTD

UNDER SECTION

: 433 (e)(f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

VIVEN MENON

2. Saivilei Le Cilm'viche

Respondent

Counsel M

Peh'h'm

ORDER

Mr.Sai Vihari, Counsel for the petitioner present. Mr.Vivek Menon, Counsel for the respondent present. Counsel for the Petitioner prayed for time stating that that his Senior is held up before the Kolkata Bench. At request, time is enlarged. Put up on 1.9.2017 at 10.30 A.M.

(S. VIJAYARAGHAVAN) MEMBER (TECHNICAL)

(K.ANANTHA PADMANABHA SWAMY) MEMBER (JUDICIAL)

hv